

following selected programmes :

Programmes	Unit	1984-85 (Anti)	7th Plan
1. Consumption of fertiliser (NPK)	(lakh tonnes)	3.80	9.45
2. Area under HYV	(lakh ha.)	50.50	60.89
3. Production of improved seed	(thousand tonnes)	2.78	4.08
4. Distribution of improved seeds	(thousand tonnes)	2.20	15.10
5. Plant protection pesticide technical grade material	(thousand tonnes)	3.0	4.0

[*Translation*]

Cases Pending in Labour Tribunal
against Elgin Textile Mills, Kanpur

5371. SHRI SATYANARAYAN
PAWAR : Will the Minister of LABOUR
be pleased to state :

(a) the number of cases pending in
Labour Tribunal against Elgin Textile
Mill, Kanpur ; and

(b) the nature of these cases and the
time by which these are likely to be
settled ?

THE MINISTER OF STATE IN THE
MINISTRY OF LABOUR (SHRI T.
ANJIAH) : (a) and (b). The required
information has been called from the
Government of Uttar Pradesh, the appro-
priate authority. It will be laid on the
Table of the House in due course.

[*English*]

Housing Co-operative Society for
Members of Parliament

5372. SHRI BALASAHEB VIKHE
PATIL : Will the Minister of WORKS
AND HOUSING be pleased to state :

(a) whether housing Co-operative of
the Members of Parliament was formed ;

(b) whether the member of this
body have been given land and if so,
the particulars thereof ;

(c) how many Co-operative Societies
remain to be given land, with particulars ;
and

(d) by what time this will be done ?

THE MINISTER OF WORKS AND
HOUSING (SHRI ABDUL GHA-
FOOR) : (a) and (b). The Registrar
of Co-operative Societies has reported
that there is no Co-operative Society
in Delhi restricting its membership to
Members of Parliament.

(c) The DDA has reported that out
of the Group Housing Societies regi-
stered prior to 1982, 14 Societies
remained to be allotted land for reasons
like default in payment and non-fulfilment
of formalities. These Societies have
been recently offered land in Rohini
Projects. Registration of new Societies
was started in 1983. It is estimated
that about 1500 new Societies have
been registered under the new Regi-
stration.

(d) The DDA has reported that
land for allotment to the new Societies
can be identified only after the lists of
Members of all new Societies are verified
and the requirement of land assessed,